

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA(I.B.C)/5039(MB)2023 C.P. (IB)/236(MB)2020

IN THE MATTER OF

Shivkumar Suppliers ... Petitioner

Vs

Madhur Nourishment Products LLP ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

IA 5039 of 2023- The above application is filed for placing on record the Progress report. The report is taken on record. Accordingly, the above IA is **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/